

(c) if so, what stern measures are being adopted to prevent raping of women on such a large scale?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

- (a) Yes, Sir.
- (b) No, Sir.
- (c) Does not arise.

Setting up of a Paper Industry in Jhargram

*670. SHRI SATYA GOPAL MISHRA: Will the Ministry of INDUSTRY be pleased to state:

(a) whether there is any proposal under the consideration of Government of India to establish a large scale paper industry at Jhargram;

(b) if so, the details thereof; and

(c) if not the alternative proposal of Government to meet the crisis of paper in the eastern region?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) & (b) An Industrial Licence and a Letter of Intent have been issued to M/s Nartune Paper Mills and M/s. Ajanta Paper & General Products (P) Ltd., respectively for setting up new units for the manufacture of paper, for capacities of 10,000 tonnes and 6,000 tonnes per annum, respectively, in District Jhargram. There is no proposal to set up any large public sector project for the manufacture of paper in this District as adequate raw material would not be available.

(c) The Hindustan Paper Corporation, a public sector undertaking, is already implementing three projects for the manufacture of writing and printing paper, in Nagaland and Assam, for a total capacity of 2,33,000 tonnes per annum.

Land acquired by Andaman and Nicobar Administration at Gandhi Nagar, Port Blair

*671. SHRI MANORANJAN BHAKTA: Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Starred Question No. 42 on the 11th June, 1980 regarding land acquired by Andaman and Nicobar Administration at Gandhi Nagar, Port Blair and State:

(a) whether any land was acquired and later auctioned for a cinema site on which Light House Cinema was constructed;

(b) if so, the area acquired and the persons from whom acquired;

(c) the nature of violation of the terms and conditions of the allotment for which land was resumed from seven persons in Gandhi Nagar and whether pre-resumption proceedings/action was initiated/taken;

(d) the reasons why the land in Gandhi Nagar was allotted to three private parties when the entire area was meant for Government Departments/Workshops

(e) whether any notification was issued before these allotment were made or whether applications were otherwise invited for allotment of commercial sites there; and

(f) the rates at which allotments were made?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) to (f). The site on which the Light House cinema at Port Blair has been constructed was part of Plots No. 39 and 40 (measuring 6490 Sq. Meters) which was resumed along with other lands from the late Smt. Ram Dei widow of Shri Ganga Ram in 1958 under orders issued by Revenue Assistant Commissioner. The site for Light House cinema was auctioned in January, 1967 in favour of Shri M. Kamal and subsequently transferred in favour of Kamal Building Pvt. Ltd.